

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION****PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 4254 OF 2016****PREMCHAND SHARMA****...PETITIONER****-VERSUS-****SHIV PRASAD & ANR.****...RESPONDENTS****REVISED OFFICE - REPORT**

The matter above-mentioned was listed before the Hon'ble Court on 04.04.2016, when the Court was pleased to pass the following order:

“Pursuant to Court's order dated 22.02.2016 parties are present today.

The matter is referred to the Mediation Centre, Supreme Court. Parties are directed to appear before the mediator, Supreme Mediation Centre at 110, Lawyers' Chambers (R.K. Jain Block), Supreme Court Compound, Tilak Marg, New Delhi-110001 today at 11.00 A.M. The Mediator to make an attempt to solve the dispute between the real brothers amicably.

Post after three weeks after receipt of Report from the Mediator.”

It is submitted that pursuant to aforesaid order Mediation report has been received on 20.05.2016 from Mediation Centre (copy of Mediation report has already been included in papebooks).

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 25th Day of October, 2016.

ASSISTANT REGISTRAR

Copy to:
Mr. Y.P. Dhingra, Advocate
Mr. Vivek Gupta, Advocate

ASSISTANT REGISTRAR